

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3195

ANSWERED ON:30.08.2012

CONTRIBUTION OF RENEWABLE ENERGY IN RURAL DEVELOPMENT WORKS

Deo Shri Kalikesh Narayan Singh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has planned to enhance the contribution of renewable energy in rural development works in Naxal-affected districts of the country;
- (b) if so, the details about the renewable energy projects being undertaken in Naxal-affected districts;
- (c) whether the Government has planned to install solar-based water systems in Maharashtra under the rural development works;
- (d) if so, the details thereof;
- (e) whether the Government is considering the renewable energy related works under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): Yes sir.

(b): For specifically the LWE districts, the Ministry of New and Renewable Energy has recently sanctioned a project for establishment of 6000 nos. solar charging stations in 100 villages in each of 60 LWE affected districts through respective State Renewable Energy Development Agencies in the States of Andhra Pradesh, Bihar, Chhatisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Uttar Pradesh and West Bengal, with Central Financial Assistance of Rs. 81 crores (90% of project cost).

(c)&(d): The Ministry of New and Renewable Energy is implementing a scheme for promoting installation of solar water heating system in domestic, institutional, commercial and industrial sectors in all states/UTs of the country including Maharashtra. Cumulative solar water heating systems collector area of 6.24 lakh square meters has so far been installed in Maharashtra. Nearly 15% of the same has been installed in rural areas. It is for the State Government/ Implementing Agencies to plan the installation of such systems either separately or as part of their other development works.

(e)&(f): The list of activities permissible under MGNREGS does not include renewable energy related works.